

Court wise Pending

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI DISTRICT :: UDAIPUR

PENDING OF CIVIL & CRIMINAL CASES IN RESPECT OF GOMATI JUDICIAL DISTRICT  
AS ON 31.08.2015.

Sl. No.	Name of the Court	Civil	Criminal	Petty cases Traffic Challans under M.V. Act.	Total Criminal Cases	Grand Total
1	District & Sessions Judge, Gomati District, Udaipur.	388	129		129	517
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	375	99		99	474
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	118	136		136	254
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	23	688	555	1243	1266
5	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.					
6	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	1	324	1755	2079	2080
7	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, (Court No.3), Udaipur, Gomati District.	39	360	624	984	1023
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.					
9	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.	24	606	2318	2924	2948
	TOTAL	968	2342	5252	7594	8562

Station wise pending case as on 31.08.2015.

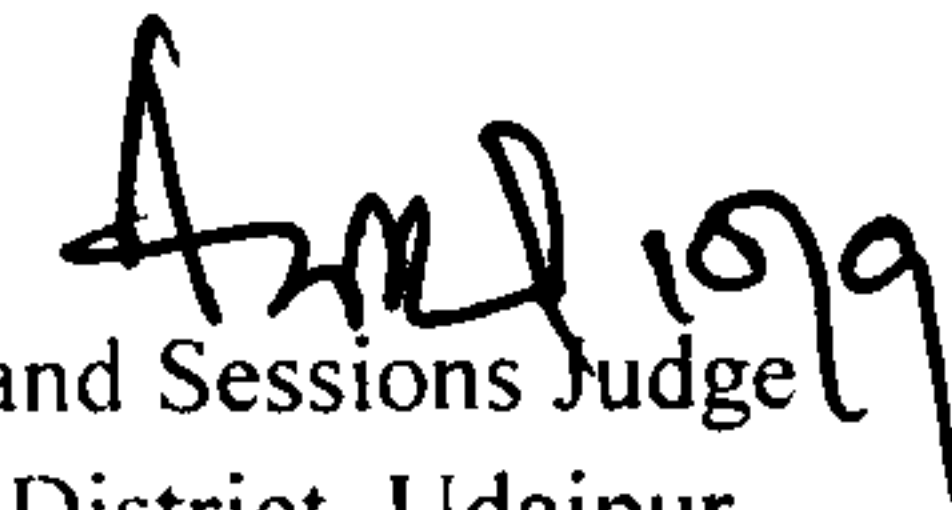
Udaipur			Amarpur		
Civil	Criminal	Petty case	Civil	Criminal	Petty case
944	1736	2934	24	606	2318
944	4670		24	2924	
2680		2934	630		2318
5614			2948		
<i>Civil</i>			<i>Criminal</i>		
968			7594 ✓		
Total Pending Cases					
8562 Nos.					





NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency
	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	
	9												10	11	12											13
<b>1. CIVIL WORK</b>																										
District or Court-wise																										
01. Title Suits	3	1	2										6	8	45	29	31	5	6	4		1	2		6	129
02. Money Suits	1												1	3	5	2	3		1							11
03. RCC Cases																										
04. Misc (J) Cases	3		2										5	11	70	67	17	5								159
05. Title Execution Cases	1	1											2	3	4	9	3	1	2	2		2	2	2	2	29
06. Money Execution Cases	1	2											3	3	14	5	10								1	30
07. Title Appeals															12	7	2									21
08. Money Appeals																										
09. RCC Appeals																										
10. RCC Revision Cases																										
11. Misc. Civil Appeals															2		1									3
12. Claim cases u/s. 166. MV Act			1				1						2	16	65	125	44	9	6		2					251
13. Indian Succession Act/Succession/ G & W Act Cases	1												1	1	3											3

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	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before	
	9												10	11	12												13
14. Guardianship Cases																											
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits														1	6		2									1	9
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act														3	32	85	170	3									290
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters																3			1								4
26. Other contested Civil Cases not covered above	1													1	2	20	7	2									29
<b>-SUB-TOTAL (B)</b>	<b>11</b>	<b>4</b>	<b>5</b>				<b>1</b>						<b>21</b>	<b>51</b>	<b>278</b>	<b>339</b>	<b>285</b>	<b>23</b>	<b>15</b>	<b>7</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>2</b>	<b>10</b>	<b>968</b>	

  
 District and Sessions Judge  
 Gomati District, Udaipur.













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	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before			2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
31. Tripura Shops & Establishment Act Cases																											
32. Cases of Atrocities on SC/ST																											
33. Prevention of Corruption (PC) Act Cases															1									1			
34. Consumer Protection (CP) Act Cases																											
35. Arms Act Cases												2	2	2			1	2	1	3	2	1	3	1	93	107	
36. Information Technology (IT) Act Cases																											
37. Cases under Special Act tried by Sessions Courts	1												1	4	20	4										24	
38. Cases investigated by CBI and tried by Special Judicial Magistrates																											
39. Enquiry held as per order of the Hon'ble SC/HC																											
40. Orders on Final Reports																										23	
41. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																										5	
42. Bail Applications (BA/AB)																										149	1
43. Other Misc. Cases not covered above	5	1											6	6	23	23	2	1								49	
44. Other Crl. Cases not covered above															3	1			2	1	1	1		1	1	2	13
<b>SUB-TOTAL (D)</b>	<b>2970</b>	<b>155</b>	<b>7</b>	<b>1</b>	<b>2</b>	<b>2</b>	<b>1</b>					<b>11</b>	<b>3149</b>	<b>3395</b>	<b>6094</b>	<b>608</b>	<b>101</b>	<b>73</b>	<b>99</b>	<b>50</b>	<b>35</b>	<b>19</b>	<b>12</b>	<b>24</b>	<b>20</b>	<b>459</b>	<b>7594</b>

  
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